

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 80 of 2017 (SZ)**

**Appellant(s)**

Conservation of Nature Trust,  
Rep by its Chairman,  
Nagercoil, Kanyakumari District

**Respondent(s)**

**Vs** The Secretary,  
Ministry of Environment and Forest,  
New Delhi and others.

**Legal Practitioners for Appellant(s)**

M/s R. Chakkaravarthy

**Legal Practitioners for Respondents**

Note of the Registry	Orders of the Registrar
Order No.	Date: 12.12.2017 Appellant counsel present. R4 counsel present. Private notice not sent for R1, R3. For fresh private notice to R1, R3 & reply of R4 call on 22.12.2017.  (Tmt. Meena Satheesh) Registrar